

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT - II

**Item No. 309
(IB)-796(ND)2020**

IN THE MATTER OF:

M/s. Burlington Finance

...Applicant/Petitioner

Versus

Vipul Ltd.

...Respondent

SECTION : 7 of IBC Code, 2016

Order Delivered on 16.09.2020

CORAM:

**SHRI. CH. MOHD. SHARIEF TARIQ
HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT: Mr. Shounjya Mukherjee, Mr. Vatsalu Kak, Ms. Ankita Bajpai

ORDER

Re-notify this case on 30.09.2020.

-Sd-

**(L. N. GUPTA)
MEMBER (T)**

-Sd-

**(CH. MOHD. SHARIEF TARIQ)
MEMBER (J)**